

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 325/2014

IN THE MATTER OF:

Rajneesh Ghei

.....Petitioner

v.

Registrar of Companies & Ors.

.....Respondents

SECTION : UNDER SECTION 391 to 394, 100

Order delivered on 15.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Petitioner(s): Ms. Himangi Kapoor, Advocate

For the Respondent(s) : Mr. Vishwa Bhushan Arya, Advocate

ORDER

This is a part heard matter and the same be listed before the Bench comprising one of us (the President) and Hon'ble Ms. Deepa Krishan, Member (T) on 19.01.2018.

Sd-
(M.M. KUMAR)
PRESIDENT

Sd-
(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

15.01.2018
Vineet